

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4849

ANSWERED ON:07.08.2009

UPGRADATION OF GOVERNMENT FLATS

Pal Shri Jagdambika;Ram Shri Purnmasi;Singh Shri Sushil Kumar;Verma Smt. Usha

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government superseded its O M No. 28012/1/2003-WI dated 19-2-2004 in which additions/alterations were undertaken on payment by OM No.11014/1/2008-WIII dated 14.3.2008 to upgrade the Government houses without charges in turn;
- (b) if so, the reasons for superseding the OM dated 19-2-2004 and putting the clause in turn in the new OM dated 14-3-2008;
- (c) the number of quarters which have been upgraded under the OM dated 14-3-2008 and the number of years likely to take to upgrade all the Government houses in turn;
- (d) the quantum of funds required to upgrade the houses;
- (e) whether there is any proposal to revert back to additions and alterations on part payment and if not, the reasons thereof;
- (f) whether the upgradation work has been suspended since October-November 2008 due to shortage of funds; and
- (g) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) Yes, Madam.

(b): As per old guidelines, there was a provision for charging of 10 percent and 20 percent contribution from the allottees for providing certain additional facilities in Government quarters, whereas same facilities were provided free of cost in vacant quarters at the time of change of allotment. On receipt of representations in this regard, the policy was reviewed and revised guidelines have been issued vide O.M. No. 11014/1/2008-W3 dated 14.03.2008 to upgrade all the houses without charging any cost from allottees. The clause `in turn` was added with a view to avoid arbitrariness and to bring transparency in the system regarding selection of houses for upgradation.

(c)&(d): 3943 Nos. of houses have been upgraded by CPWD in Delhi so far. It shall take five years to complete the upgradation in the remaining houses in Delhi. Total budget requirement for upgrading the Government houses excluding Type-I, in Delhi is about Rs.770 crore.

(e): There is no such proposal. As mentioned in reply to (b) above, the earlier policy has been reviewed and it has been decided to carry out such upgradation free of cost.

(f): Upgradation work could not be carried out in certain cases due to shortage of funds.

(g): Efforts are being made to provide more funds during the current and subsequent years.